[Shri N. P. Chengalraya Naidu]

Sir, according to the reports from across the line of actual control, Pakistan Air Force authorities have already acquired 450 acres of land for the construction of the air force station which would be the first of its kind in Pak-occupied Kashmir. According to the reports, the Chinese and American engineers are assisting the Pakistanis in the construction of an underground air station.

Sir, not only this one person was burnt alive and seven including a woman and two children belonging to nomadic Gujar families received severe burns when their 17 wooden huts were gutted in a devastating fire in the outer Haj ori town-150 kilometres from Jammu on the night of 30th April and 1st May, 1983, but according to the official reports, extremist Pakistani elements were reportedly involved in it. They were reported to have prepared plans to communalise the situation in the border area of the State on the eve of its elections of Assembly scheduled on

Sir, this is the greatest unfortunate thing that Pakistanis have started creating disturbances and are fully prepared for a greater mischief in the J. & K. State. I hope and trust that the Government of India will strongly object to these Pakistani activities and take all necessary measures to check them.

REFERENCE TO THE NEED FOR IMPLEMENTATION OF MANDAL COMMISSION'S RECOMMENDATIONS

SHRI SYED SHAHABUDDIN (Bihar): Mr. Deputy Chairman, Sir, I rise to draw the attention of the Government to the delay in implementation of the Mandal Commission Report.

Sir, you are aware that we had to virtually launch a Parliamentary

commendation j

struggle to have it placed in Parliament and to have it debated, and yet so far no progress has been made in its implementation. It was placed by the Government recently before the Chief Minister's Conference and there a decision was taken by the Government to refer it once again to a Com-mittee of Secretaries of the Government. Now, this is almost a conclusive evidence to prove that the Government have no desire to implement it but merely to delay the matter and to hoodwink the public opinion. Sir. there has also been a spurious plea that several State Governments do not agree with the recommendations of the Mandal Commission report. The fact is that many a States have on their own implemented the recommendations which are contained in favour of the backward classes. And, as far as the Central Government is concerned, it doang not require the consent of the Chief Ministers or the consent of the State Governments to implement as far as its own cadres and services and institutions tinder its control are concerned. Sir, there is also another plea that there is some discrepancy in the identification of OBCs between the Kalelkar Commission and the Mandal Commission. That surely cannot ba resolved by a Committee of Secretaries. If the Government wanted, they could have appointed a Committee of Experts.

Sir, I want to say that the OBCs are not alone in this struggle today. Recently, the National Union of the Backward Classes. Scheduled Castes, Scheduled Tribes and Minorities held a National Conference in Delhi on April 13-14, which was attended by nearly 500 delegates from all over the country, cutting across the party lines, and they unanimously resolved that if the Government does not implement the Mandal Commission Report by the 9th August, the anniversary of the great Movement of 1942. then they shall be forced to mobilise public opinion and launch a national struggle for its implementation. Sir. the Conference also adopted a Declaration in which it has been asserted that when we ask for a new international economic order, we must first ask for and have a new internal economic order; we cannot allow a regime of virtual internal colonia-lism; a system of oppression and exploitation, to persist within our own country and, therefore, Sir, the society and the economy that had been produced by the denial of justice and opportunities to the backward classes, must go.

Sir, I do not wish to take your time by reading out the resolutions and the declaration. But I would like to say here that the cup of patience of the backward sections of our people, of the weaker section⁵: of our people, is full and the Government should not delay the matter, that it will be playing with fire if they did. and, therefore, Sir, I would request the Government to give their urgent attention to the matter. They have not even set a deadline to the Com-mittee of Secretaries to submit their report to the Government. This they must do and implement the Mandal Report immediately.

They must do so without any delay whatsoever and see to it that within a few months, before we come again to the next Parliamentary the essential session. recommendations Mandal of the Commission, as Government is far as the Central concerned, are duly implemented. Thank you.

श्री नरेन्द्र सिह (उत्तर प्रदेश): उपसभापित महोदय, यह बहुत महत्वपूर्ण मसला है, इसलिए में श्रापका दो मिनट का समय लूंगा। हमारे देश के बहुजन समुदाय से यह समस्या संबंध रखती है। मुझे इस बात की खुशी है कि हमारी प्रधान मंत्री जी श्रीर हमारे गृह मंत्री का इस मंडल कमीशन की सिफारिशों के बारे में बहुत सहानुभूतिपूर्ण दृष्टिकोण है। हम आल इंडिया बैंकवर्ड क्लासेज फेंडरेशन के लोग और बैंकवर्ड क्लासेज

वालियामेन्टरी फोरम के लोग इस संबंध में प्रधान मंत्री जी से मिले थे ग्रौर पहले जो गह मंत्रो ज्ञानी जैन सिंह जी थे उन से ग्रीर मौजदा गह मंत्री सेठी जी से भी इस संबंध में बात हुई है। उनकी इस मामले में बड़ो सहान मित है और सिमपेथेटकली वे इस मसले को हल करना चाहते हैं । मान्यवर हमारे श्री गहाबद्दीन साहब की बात सही है कि लोगों में बड़ा असंतोष है और लोग ग्रपना धीरज खो रहे हैं। जो चीफ मिनिस्टर्स की कांफ्रेन्स हुई उसके बाद सेक्रेटरीज का एक सब कमेटी बनी । मैं समझता हं कि उस तरफ यह एक शरुमात है। इसलिए यह नहीं कहा जा सकता है कि सरकार का इरादा इस संबंध में बिलकुल नहीं है। सरकार इस संबंध में जरुर कुछ न कुछ करना चाहती है और हमारी सरकार का इरादा भी है। मैं समजता हं कि सरकार का इरादा सहान-भति का है। मैं यह जरुर निवेदन-कहंगा कि हमारे कुछ मित्र इसको पोलि-टिसाइज करना चाहते हैं । इसका पोलिटिकल घडवान्टेज उठाना चाहते हैं और इसको पौलिटिकलाइज इस बनाना चाहते हैं। मैं अपने मिल्लों से गुजारिश कर्णगा कि इस मामले को पोलिटिसाइज न किया जाय । देश में इस तरह का वाता-वरण बनाया जाय जिससे सरकार जो कुछ करना चाहती है उसमें मदद मिले। हमारी सरकार पिछड़े वर्गों के लिए जो कुछ करना चाहती है उसमें मदद मिल सके, इस प्रकार का वातावरण बनाया जाय । मैं सरकार से निवेदन करना चाहुंगा ग्रौर यह भी कहना चाहुंगा कि हमारे लीडव श्री प्रणव जी यहां पर बैठे हुए हैं, उनसे और प्रधान मंत्री जी से मैं यह निवेदन करना चाहुंगा कि वे इस मसले पर बहुत जल्दी से जल्दी फैसला लें और मंडल कमीशन की सिफारिशों को जल्दी से जल्दी लाग करें। ग्रापने]श्री नरेन्द्र सिंह] मझे इस विषय पर बोलने के लिये समय

दिया, इसके लिए धन्यवाद ।

REFERENCE TO THE REPORTED DEPLORABLE STATE OF AF-FAIRS IN THE NDL.RATAN SARCAR MEDICAL COLLEGE AND HOSPITAL, CALCUTTA

SHRIMATI MONIKA DAS (Karnataka): Mr. Deputy Chairman, I would like to bring to the notice of the Government and to this august House the critical and deplorable conditions of the Nilratan Sarcar Medical College and Hospital, Calcutta, due to non-availability of medicines, with the result that the patients have threatened to launch a full-scale agitation against the Hospital authorities. Even the 300 doctors of the All-India Bengal Junior Doctors Federation are thinking of submitting their resignations if the West Bengal Government do not pay proper care. Sir, about 5000 patients, from very remote villages, come to this hospital, either by bus or train, and they come in the morning and in the evening they jusf go back without getting a single drop of medicine from this hospital. These patients belong to lower income community and daily they visit this hospital but there are no I don't blame anybody; but it is medicines. also the responsibility of the State Government to see to the welfare of the patients. But the Left Front Government of West Bengal is not taking any interest. If 17 per cent of their budget they spend on purchase of equipment and medicines, I think this hospital can serve the people well and the patients can be saved. But the West Bengal Government is n«t taking interest. I reguest the Central Government to intervene.,. (Interruptions). My request is to Central Government to intervene and save these 5000 patients who visit this hospital everyday and come from remote villages but they just have to go back without any medicine and without treatment.

lege and Hospital, Calcutta
THE FINANCE BDLL, 1983—Contd.

MR. DEPUTY CHAIRMAN: W& shall now take up further discussion on the Finance Bill. Before I call upon the next speaker, who is to continue from the previous day, I would like to point out that we have to complete the debate today and I think, if you all agree, I can call the Finance Minister to rep^y to the debate at 530 p.m. There is also another Bill.

Now, Dr. Adiseshiah may continue his speech.

DR. MALCOLM S. **ADISESHIAH** (Nominated): On Thursday, I referred to seven issues. I will now end with one more issue and a few questions. My eighth point is, parallel to the increasing gap between the total revenue amount raised by the Budget and the total amount of revenue raised outside the Budget, which has been growing in the last two years in the coming year, 1983-84, for every ous rupee we are raising in the Budget, we have raised Rs. 2.5 outside the Budget—I referred to thig when I spoke on the Budget—parallel to the widening gap between the amount voted by the Appropriation Bill in the past six years and the actual disbursement from the Consolidated Fund of India, which is far more than what is given here, which I referred to when I spoke on the Appropriation Bill, I now call attention to a similar gap between revenue receipts which we are voting in the Finance Bill and what is actually raised as revenue by the Government over the last six In 1976-77, it was plus Rs. 600 years. crores. In 1977-78, it was plus Rs. In 1978-79, it was plus Rs. 500 crores. crores. In 1979-80, it was plus Rs. 147 crores. In 1986-81, it was plus Rs. 471 crores and in 1981-82, the last year for which I have the it was plus Rs. 1,056 crores. If figures, we take note of the receipts in the Consolidated Fund of India including the revenue receipts, we find that between what is voted in the Finance Bill and what the Government actually receives, there is a vast